

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10943-10944/2016

M/S RATHI STEEL AND POWER LTD.

Appellant(s)

VERSUS

COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND
SERVICE TAX

Respondent(s)

[TO BE TAKEN UP AT 2 P.M.]

IA No. 84785/2019 - MODIFICATION

Date : 24-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Kavin Gulati, Sr. Adv.
Mr. Dhananjay Garg, AOR
Mr. Rajesh Chibber, Adv.
Mr. Dinesh Kumar Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Manzoor Ali Khan Kacho, Adv.

For Respondent(s) : Mr. N. Venkataraman, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. S A Haseeb, Adv.
Mr. V.C. Bharathi, Adv.
Mr. B K Satija, Adv.
Mr. Apoorv Kurup, Adv.
Mr. Annirudh Sharma II, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 17.03.2026 at 2 P.M.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)